## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 9.7.2002

. CP No.57/2001 (OA No.198/2000)

Foran s/o late Shri Ranna r/o Vill. Patholi House, H.No.160, Teh. and Distt. Agra last employed on the post of Gangman under Section Engineer (PW), Kota Division, Kota.

.. Applicant

## Versus

1. Sh. R.C.Sharma, Divisional Railway Manager (Estt.), Western Railway, Kota Division, Kota.

Respondent-contemner

Mr. Shiv Kumar - counsel for the applicant

Mr. U.D.Sharma - counsel for the respondent-contemner

## CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

## ORDER (ORAL)

This Contempt Petition has been filed for wilful disobedience of the order dated 11.5.2000 of this Tribunal passed in OA No.198/2000. Notice was issued to the respondent-contemner. The learned counsel for the applicant submitted that after issue of the notice, the respondent-contemner has complied the order of the Tribunal and he does not want to proceed further in the matter.

In view of the fact that the respondent-contemner has complied the order of this Tribunal, as stated by the learned counsel for the applicant, this Contempt Petiticn is dismissed without any order as to costs. Noticee is discharged.

(M.L.CHAUHAN)
Member (Judicial)

(H.O.GUPTA)
Member (Administrative)